

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 819 /Confdl./2018
II-3-2/2002 (Part - II)

Bilaspur, dated the 19th July, 2018

The following Judicial Officers of Lower Judicial Service, as specified in column No. (2) of the table below, in whose favour a certificate was issued vide Registry Order No. 228/Confdl./2016/II-3-2/2002(Pt.-II) dated 18.03.2016, are, hereby confirmed in Lower Judicial Service from the date mentioned in column No. (3): -

TABLE

S.No.	Name of Judicial Officer	Date of confirmation
(1)	(2)	(3)
1.	Smt. Sarojani Janardan Khare	04.06.2018
2.	Shri Shyam Kumar Sahu	13.06.2018
3.	Smt. Anita Dhruw	18.06.2018
4.	Ku. Rajeshwari Suryawanshi	18.06.2018
5.	Shri Vijendra Sonwani	18.06.2018

BY ORDER OF THE HIGH COURT


(NEELAM CHAND SANKHLA)
REGISTRAR GENERAL

Endt. No. 820 /Confdl./2018
II-3-2/2002 (Part - II)

Bilaspur, dated the 19th July, 2018

Copy forwarded to: -

- (1) Deputy Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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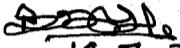
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (14) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (15) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
- (16) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
- (17) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (18) Registrar (Vigilance/Establishment), High Court of Chhattisgarh, Bilaspur for information.
- (19) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (20) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
- (21)
 - i. Smt. Sarojani Janardan Khare, Civil Judge Class-II, Dondilohara, District - Balod,
 - ii. Shri Shyam Kumar Sahu, Addl. Judge to the Court of I Civil Judge Class-II, Mahasamund at Basna,
 - iii. Smt. Anita Dhruw, Civil Judge Class-II, Bilaigarh, District - Baloda-Bazar
 - iv. Ku. Rajeshwari Suryawanshi, Secretary, District Legal Services Authority, Mahasamund,
 - v. Shri Vijendra Sonwani, Civil Judge Class-II, Simga, District - Baloda-Bazar.

for information.
- (22) District & Sessions Judge, Balod/ Baloda-Bazar/ Mahasamund for information.
- (23) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (24) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (25) Additional Registrar (Admn./ Classification/ Judicial/ O/o R.G. & E./Checker & D.D.O.), High Court of Chhattisgarh, Bilaspur for information.

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(3)

- (26) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- (27) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (28) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (29) Deputy Registrar (Accounts & Pay Bill/ Confidential), High Court of Chhattisgarh, Bilaspur for information.
- (30) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (31) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ I. & E./ Juvenile Justice Cell/ Library/ Pension / Protocol/ O/o R.G./ S. & A. Cell/Vigilance Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (32) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (33) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


19.7.2018

(NEELAM CHAND SANKHLA)
REGISTRAR GENERAL